

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. Nos. 25,26,27 & 28 in WRIT PETITION (CIVIL) NO(s). 19 OF 2004

YASHPAL & ANR.

Petitioner(s)

VERSUS

STATE OF CHHATTISGARH & ORS.

Respondent(s)

(For directions and impleadment, clarification of judgment/order dated
11/2/2005 and impleadment)

Date: 24/03/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s) Mr. Sanjeev Agarwal, Adv.

Mr. Yunus Malik, Adv.

Mr. Prashant Chaudhary, Adv.

For Respondent(s) Ms. Suparna Srivastava, Adv.

Mr. Rajesh Srivastava, Adv.

Ms. Deepti Singh, Adv.

Mr. Amitesh Kumar, Adv.

Mr. EC. Vidya Sagar, Adv.

Mr. SB. Upadhyay, Adv.

Mr. Pawan Upadhyay, Adv.

Mr. Shiv Mangal Sharma, Adv.

Mr. L.R. Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

The case is adjourned to 10th April, 2006.

(S. Thapar)

(Phoolan Wati Arora)

PS to Registrar

Court Master